

**Motion for Election of one member of Lok Sabha to the All India Institute of Medical Sciences (AIIMS), Bilaspur (Himachal Pradesh)**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN**

**PAWAR):** On behalf of Dr. Mansukh Mandaviya, I beg to move the following: -

?That in pursuance of Section 4(g) read with Section 6(3) of the All India Institute of Medical Sciences (AIIMS) Act, 1956, the members of this House do proceed to elect, in such manner as the Speaker may direct, one member from amongst themselves to serve as member of the All India Institute of Medical Sciences (AIIMS), Bilaspur(Himachal Pradesh) vice Shri Rattan Lal Kataria passed away on 18.05.2023, subject to the other provisions of the said Act.?

? (Interruptions)

**माननीय सभापति :** प्रश्न यह है :

?कि अखिल भारतीय आयुर्विज्ञान संस्थान (एम्स) अधिनियम, 1956 की धारा 6(3) के साथ पठित धारा 4(छ) के अनुसरण में, इस सभा के सदस्य, ऐसी रीति से, जैसा कि अध्यक्ष निदेश दें, उक्त अधिनियम के अन्य उपबंधों के अध्यक्षीन श्री रतन लाल कटारिया, जिनका 18.05.2023 को निधन हो गया, के स्थान पर अखिल भारतीय आयुर्विज्ञान संस्थान (एम्स), बिलासपुर (हिमाचल प्रदेश) के सदस्य के रूप में कार्य करने के लिए अपने में से एक सदस्य निर्वाचित करें?

प्रस्ताव स्वीकृत हुआ।

\_\_\_\_\_

? (व्यवधान)

-

**12.10 hrs**